

Declaration of Assets and Liabilities

Year-2022-23

I, **Sampat Kumar** son of- **Late Baso Pandit** aged **35** yrs, belonging to **Bihar Vidhan Sabha Secretariat Service** and presently working as **Order Paper Distributor in Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant-1 Name Kajal Kumari (Daughter)	Dependant-2 Saurav Kumar (Son)	Dependant-3 Name Name Rajnish Kumar (Son)
(i)	Cash	10,000=00	9,000=00	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I Saving A/C- Rs-26,000=00, B.O.B Saving A/C-8,000=00	Union Bank A/C-50,000=00	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,		-----	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC-Rs- 37000=00 Yearly	LIC-Rs-6000=00 Yearly	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	Hero Splander pro	-----	-----	-----	-----
(vi)	Jewellery (details of weight and value)	-----	Gold-50 gram Rs-2,60,000=00 Silver-250 gram Rs-17,500=00	-----	-----	-----
(vii)	Other assets, such as values of claims/ interests	Home Appliances Rs-30,000=00	-----	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

[Signature]

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B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	Amba-10 Decimal	Amba-08 Decimal and 10 Dhur	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues :	-----	-----

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	(a) dues to departments dealing with government accommodation		
	(b) dues to department dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----
	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	PAN No- BIBPK9784P	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. PERSONAL DETAIL :

i) GPF/CPF/PRAN NO :- PRAN- 110185365408

ii) Gender :- M (M/F)

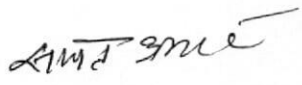
iii) Date of Birth :- 1 6 0 9 1 9 8 7 (DD/MM/YYYY)

iv) Class/Group :- C (A/B/C)

v) Cadre :- Bihar Vidhan Sabha Secretariat Service
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- Khagria

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 

Name of Employee:- **Sampat Kumar**

Designation . **Order Paper Distributor .**

Department :- **Bihar Vidhan Sabha Secretariat, Patna .**

Place :- **Patna**

Date :- **07-02-2023**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.